

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 232 of 2020

IN THE MATTER OF:

UCO Bank

...Appellant

Versus

SREI Equipment Finance Ltd & Anr.

...Respondents

Present: -

For Appellant: Mr. C.A. Sundarama and Mr. Ramji Srinivasan, Sr. Advocates and Mr. Tushar Mehta (Solicitor General of India) with Mr. Shivkrit Rai, Mr. Rakesh Bhutoria, Mr. Tavish B Prasad and Mr. Partha Sil, Advocates.

For Respondent: Dr. Abhishek Manu Singhvi and Mr. Ratnanko Banerji, Sr. Advocates with Mr. Abhijit Sinha, Mr. Dipen Chatterjee and Ms. Shreyas, Advocates for R-1.

Mr. Azeem Samuel, Advocate.

Mr. Kumar Anurag Singh, Advocate for R-2.

ORDER
(Virtual Mode)

20.01.2021 In terms of Order dated 14th December, 2020, Respondent No. 1 has filed Reply-Affidavit on 19th January, 2021 which is kept on record.

2. Mr. Kumar Anurag Singh, Advocate appears and prays time to file Vakalatnama on behalf of Respondent No. 2. He seeks time to file Reply-Affidavit. Prayer allowed.

3. He is directed to file Reply-Affidavit on behalf of Respondent No. 2 within a week. Learned Counsel for the Appellant is granted two weeks' time to file Rejoinder thereafter.

4. Learned Counsel for the Appellant submitted that he has filed a Supplementary-Affidavit through e-filing. He is directed to file a Hard-Copy of Supplementary-Affidavit within three days serving a copy of the same to the Learned Counsel for the Respondents by e-mail.

Cont.....

5. Learned Counsel for Respondent Nos. 1 & 2 may also file Reply-Affidavit to Supplementary-Affidavit filed on behalf of the Appellant before next date.

6. During the course of the argument, Learned Counsel for the parties informed this Appellate Tribunal about the 'Meeting of Committee of Creditors' to be held on 16th February, 2021 and date of hearing of the case is fixed on 18th February, 2021.

List the Appeal 'For Admission (After Notice)' on **23rd February, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

Basant B./ nn /